

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 36

CP(IB) No.184/Chd/Pb/2021

Under Section 94, IBC 2016

In the matter of:-

Sudhir Nanda

....Petitioner

Present through Video Conferencing:

Ms. Niharika Sohal, Advocate with Mr. Bishwaranjan Chatterjee, Resolution Professional in person for Applicant

Written submissions have been filed vide Diary No. 747/5 dated 21.06.2022
and the same is taken on record.

Heard. Order Reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

June 29, 2022
PB